

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/756/2024
PETITION NUMBER : CP/IBC/216/2023
NAME OF THE APPLICANT : Mahdu Desikan (IRP) (S Bhanumathi)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. IRP Mr. Madhu Desikan is present in person. Ld. PCS Mr. A.S. Sathish Kumar for the Applicant. Ld. Counsel Ms. V. Rajeswari for Indian Bank.

In this case Ld. Counsel Ms. V. Rajeswari for Indian Bank sought permission to file vakalat and reply as Indian Bank is arrayed as one of the Respondent by the Applicant. The Petitioner has no objection. Indian Bank permitted to file valalatnama and reply within 2 weeks.

IRP report be taken on record. Copy be served on the parties.

List the petition for hearing on **20.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk